

Ordinance Summary

The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Ordinance, 2020

- The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Ordinance, 2020 was promulgated on April 11, 2020. The Ordinance amends the Uttar Pradesh State Legislature (Members' Emoluments and Pension) Act, 1980. The Act provides for the salaries, pension and allowances of the members of both the houses of the state legislature.
 - These amendments are effective for a period of one year, starting from the month of April 2020.
- The Act provides that members are entitled to: (i) Rs 25,000 per month as salary, (ii) Rs 50,000 per month as constituency allowance, and (iii) Rs 20,000 per month as secretarial allowance. The Ordinance amends the Act to decrease the salary, and constituency and secretarial allowances of members by 30%.

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